

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.4 – IA 680 of 2022  
In  
CP(IB) 88 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

**Order delivered on 16/08/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vishal Dave, Adv.  
For the Income Tax : Ms. Dhruvi Trivedi Adv.

**ORDER**

**IA 680 of 2022**

Application is filed by Liquidator u/s 54 of the IBC, 2016. Learned Counsel Ms. Trivedi for Income Tax Department, respondent no.5 accepts notice and undertakes to file response within three weeks. Issue notice to respondent no.1 to 4 & 6.

List on 06.10.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**